

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.229- Mis.App./3(AHM)2024
in
C.P. (IB)/7(AHM)2024

Proceedings under Section 94 IBC

IN THE MATTER OF:

BHANUMATI CHANDULAL SHAH
Vs
BANK OF MAHARASHTRA

.....Applicant

.....Respondent

Order delivered on: 15/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Pratik Thakkar, Adv.
For the PG : Mr. Arjun Padhiyar, Adv.

ORDER

Mis.App./3(AHM)2024

Ld. Counsel for the respondent appeared and submitted that hence this matter is disposed-off and appeared in the matter. He is directed to file Vakalatnama and reply within two days.

List for further consideration on 22.07.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)